



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,11th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[RELIANCE GENERAL INSURANCE CO. LTD, ORIENTAL INSURANCE CO. LTD. AND ICICI LOMBARD GENERAL INSURANCE CO. LTD.

CONCILIATORS:

- 1. MR. RAJESH BHATRA**
- 2. MS. NIKITA BAROOAH**

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE

VC LINK: <https://meet.google.com/uvw-zmtq-eww>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./531/2019	THE ORIENTAL INSURANCE CO. LTD., Versus SUFIA KHATUN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR J C BORAH
	WITH I.A.(Civil)/3476/2019 in MACApp./531/2019	THE ORIENTAL INSURANCE CO. LTD., Versus SUFIA KHATUN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
2	MACApp./142/2021 CONNECTED WITH ITEM NO. 37 IN LTD THE CAUSE LIST FOR LOK ADALAT DATED 11-09-2021	THE RELIANCE GENERAL INSURANCE CO Versus SMTI GITANJALI DEKA and 4 ORS	MR. A J SAIKIA MR. A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA	MR. A J SAIKIA MR. P SARMA(R1TO3) MR. S KHAN (R4,R5)
3	MACApp./176/2021	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	

=====

LEAVE NOTE OF ADVOCATES FOR 11/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MS. D GHOSH	07-09-2021	To	11-09-2021
5)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
6)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,11th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 11

**[NEW INDIA ASSURANCE CO. LTD.,
BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND
FUTURE GENERALI INDIA INSURANCE CO. LTD.]**

CONCILIATORS:

- 1. MR. GAUTAM CHOUDHURY**
- 2. MR. ASHIM CHAMUA**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

VC LINK: <https://meet.google.com/uau-tsyj-vyf>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./536/2017	MD MIZANUR RAHMAN Versus MD SARIFULLA and ANR	MR.A R AGARWALA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA

=====

LEAVE NOTE OF ADVOCATES FOR 11/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MS. D GHOSH	07-09-2021	To	11-09-2021
5)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
6)	DR. N DEKA	10-09-2021	To	08-10-2021